

गया था या महज दिखाने के लिए? यदि बेचने के लिये भेजा गया तो कितने रुपये का बेचा गया?

श्री करमरकर : दिखाने के लिए भेजा गया था ।

Shri M. D. Ramasami: What sort of reception did the handlooms receive there?

Shri Karmarkar: I am happy to say that almost all our exhibits received a good reception.

Shri Raghavaiah: May I know whether, among the nine categories put there in the fair, coir articles are there?

Shri Karmarkar: I do not find coir specifically mentioned. I should think so. I shall find out.

Shri V. P. Nayar: May I know(interruption).

Mr. Deputy-Speaker: When I looked this side, the hon. Members kept quiet. Now when some hon. Member starts coir then, coir is started. What am I to do?

Shri V. P. Nayar: We should have an opportunity to put supplementary questions, if Government give new information.

Mr. Deputy-Speaker: I cannot allow that. If one supplementary question leads to another supplementary question, then there is no end to this. I cannot allow this. I can allow 4 or 5 supplementary questions. All hon. Members ought to be alert and anticipate questions. Next question.

IMPORT OF COCA-COLA MATERIALS

*747. **Shri Dabhi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount of dollar exchange spent during the year 1952-53 in importing Coca-Cola materials from the United States of America;

(b) the policy of Government regarding giving of dollar exchange to Coca-Cola dealers; and

(c) the food value of Coca-Cola?

The Minister of Commerce (Shri Karmarkar): (a) None, Sir.

(b) No dollars are being spent.

(c) Government are not aware of any ingredient of food value in Coca-Cola except sugar.

Shri Dabhi: May I know whether it is not a fact that during the last session, the hon. Minister said that some dollar exchange was spent?

Shri Karmarkar: Yes. Previously, we gave permission to import the plant and also some raw material. Now, no dollar expenditure is made.

Shri Raghuramalah: May I know whether Government are aware that there is any percentage of alcohol in Coca-Cola?

Shri Karmarkar: No; that is not our information.

Shrimati Kamalendu Mati Shah: Is it very necessary to import Coca-Cola material into India from the U.S.A.?

Shri Karmarkar: Now, a part of the raw materials will be imported from soft currency areas. As to whether it is necessary or not, it is a matter of opinion. I may have mine own also.

Shri Sarangadhar Das: May I know whether, considering the fact that the only food value in Coca-Cola is sugar, which is manufactured in this country, the manufacture of Coca-Cola will be banned. Because, the other materials that go into it have no food value and the only food value is sugar which is manufactured in this country and it can be taken in any other shape.

Shri Karmarkar: I see no immediate prospect of its being banned.

Shri V. P. Nayar: May I know whether the bottles for Coca-Cola are imported or are made in India?

Shri Karmarkar: They were imported before. Bottles are now made here. During the first year, we gave licence for bottles; not now.

श्री रघुनाथ सिंह : इस का स्वास्थ्य पर असर कैसा होता है ? क्या अब तक इसका 'कोका कोला का' कोई ऐसा एग्जामिनेशन हुआ है ?

श्री करमरकर : इस के बारे में एग्जामिनेशन हुआ है । मुझे तो खास अनुभव नहीं है । लेकिन जो एग्जामिनेशन हुआ है उस में यह लिखा है :—

"There is no ingredient of food value in Coca-Cola except the sugar content. It is understood that the amount of sugar in each bottle of Coca-Cola containing 6 oz. is 2/3 of an ounce."

यह सब इनफार्मेशन हमारे पास है ।

Shrimati Ammu Swaminathan: May I take it that there is necessity for the manufacture of Coca-Cola in this country and that the sugar that is used in this could not be used for other purposes, which will be more conducive to the health of the people?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): I may tell hon. Members that we do not really control private enterprise to the extent that hon. Members seem to have in mind. If somebody manufactures something, all that we can do is not to permit the import of intermediate necessary for the purpose which we think it unwise to import. These are matters of opinion. Many people who drink Coca-Cola may have a different opinion from that of the hon. Member.

Shri Dabhi: May I know whether it is a fact that Coca-Cola contains caffeine and that according to eminent medical authorities excessive use of caffeinated beverages causes

cardiac depression and affects the central circulatory system?

Shri T. T. Krishnamachari: I do remember, Sir, that on the last occasion a question was asked. I mentioned that Coca-Cola contains a very small percentage of caffeine, but I think this ingredient is found in other drinks which we drink very often just outside the Lobby of the House, and I think that quantity of Caffeine in such drinks is not such that it would affect the heart.

Shri Punnoose: Are Government aware that the production of Coca-Cola is affecting adversely indigenous private enterprise like Ghica-Cola and other drinks?

Shri T. T. Krishnamachari: Government have no such information.

Shri G. P. Sinha: What amount of raw material required for the manufacture of Coca-Cola is imported from non-Dollar foreign countries?

Shri T. T. Krishnamachari: A question may be put. I would like to have notice.

Several Hon. Members rose—

Mr. Deputy-Speaker: Enough of Coca-Cola.

Shri Gadgil: Let us have at least the question, if not the drink?

NATIONAL EXTENSION SERVICE SCHEME

*748. **Shri Dabhi:** (a) Will the Minister of Planning be pleased to state whether it is a fact that Government have recently sanctioned a National Extension Service Scheme for the Five-Year Plan period?

(b) If so, what is that Scheme?

(c) What is the exact difference between the scope of the Community Development programme and that of the National Extension Service Scheme?

(d) What are the names of the areas in Bombay State selected for the operation of the National Extension Service Scheme?